## ORISSA REGULATION No. III OF 1947

## THE KORAPUT AND GANJAM AGENCY TRACTS STATE AID TO INDUSTRIES REGULATION, 1947

[Received the assent of the Governor-General on the 4th October 1947, first published in the Orissa Gazette, dated the 17th October 1947

## REGULATION

TO APPLY THE PROVISIONS OF THE BIHAR AND ORISSA STATE AID TO INDUSTRIES ACT, 1923, TO THE DISTRICT OF KORAPUT AND THE GANJAM AGENCY TRACTS

WHEREAS it is expedient to apply the provisions of the Bihar and Orissa State Aid to Industries Act, 1923, to the Bihar and district of Koraput and the Ganjam Agency Tracts; Orissa Act VI of 1923.

It is hereby enacted as follows:-

Short title

1. This Regulation may be called the Koraput and Ganjam Agency Tracts State Aid to Industries Regulation, 1947.

State Aid to Industries Act, 1923.

Application 2. The Bihar and Orissa State Aid to Industries Act, 1923, Billia and of the Bihar shall apply to the district of Koraput and the Ganjam Agency Orissa Act VI of 1923. 2. The Bihar and Orissa State Aid to Industries Act, 1923, Bihar and

3. The Madras State Aid to Industries Act, 1922, is hereby Madras Act V of 1923. Repeal of Madras Act repealed. V of 1923,